

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 580
ANSWERED ON 07.02.2025

FAME PHASE-II SCHEME

**580. SHRI DEEPAK PRAKASH:
SHRI LAHAR SINGH SIROYA:
SMT. KIRAN CHOUDHRY:
SHRI MAYANKBHAI JAYDEVBHAI NAYAK:**

Will the Minister of Heavy Industries be pleased to state:

(a) whether the Ministry can provide an update on the current status of the FAME-Phase II scheme, particularly with reference to the incentive for 16.15 lakh electric vehicles; and

(b) the manner in which the Ministry is planning to accelerate the adoption of electric vehicles in India, especially in rural areas?

ANSWER

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

(a): Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme Phase-II was implemented for a period of five years from 1st April, 2019 with a total budgetary support of Rs. 11,500 crore. The scheme-incentivized e-2Ws, e-3Ws, e-4Ws, e-buses and EV public charging stations. Under FAME India Scheme Phase-II, as on 31.12.2024, the following number of electric vehicles (EV) have been supported : -

Sl. No.	EV Segment	Total No. of EVs supported
1.	2 wheeler	14,28,009
2.	3 wheeler	1,64,180
3.	4 wheeler	22,548
Total		16,14,737

(b): MHI has implemented the following schemes on pan-India basis to strengthen electric vehicle (EV) ecosystem and accelerate adoption of electric vehicle in the country.

- i. **Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry in India (PLI-Auto):** The Government approved this scheme on 23rd September 2021 for Automobile and Auto Component Industry in India for enhancing India's manufacturing capabilities for advanced automotive technology (AAT) products with a budgetary outlay of ₹25,938 Crore. The scheme proposes financial incentives to boost domestic manufacturing of AAT products with minimum 50% Domestic Value Addition (DVA) and attract investments in the automotive manufacturing value chain.

- ii. **PLI Scheme for Advanced Chemistry Cell (ACC):** The Government on 12th May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs.18,100 crore. The scheme aims to establish a competitive domestic manufacturing ecosystem for 50 GWh of ACC batteries.

- iii. **PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme:** This scheme with an outlay of Rs.10,900 crore was notified on 29th September 2024. It is a two-year scheme which aims to support electric vehicles including e-2W, e-3W, e-Trucks, e-buses, e-Ambulances, EV public charging stations and upgradation of testing agencies.

- iv. **PM e-Bus Sewa-Payment Security Mechanism (PSM) Scheme:** This Scheme notified on 28.10.2024, has an outlay of Rs. 3,435.33 crore and aims to support deployment of more than 38,000 electric buses. The objective of scheme is to provide payment security to e-bus operators in case of default by Public Transport Authorities (PTAs).

- v. **Scheme for Promotion of Manufacturing of Electric Passenger Cars in India (SPMEPCI)** was notified on 15th March 2024 to promote the manufacturing of electric cars in India. This requires applicants to invest a minimum of Rs.4150 crore and to achieve a minimum DVA of 25% at the end of the third year and DVA of 50% at the end of the fifth year.
